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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 134/7/NCLT/AHM/2017**

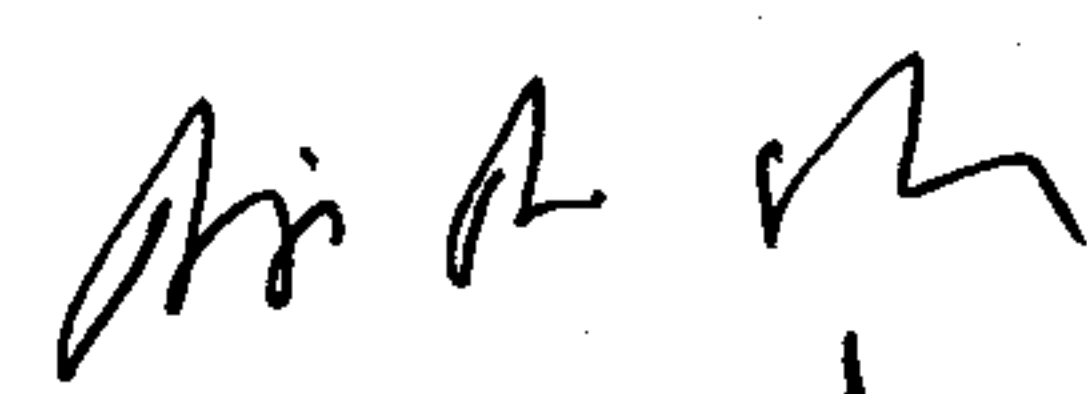
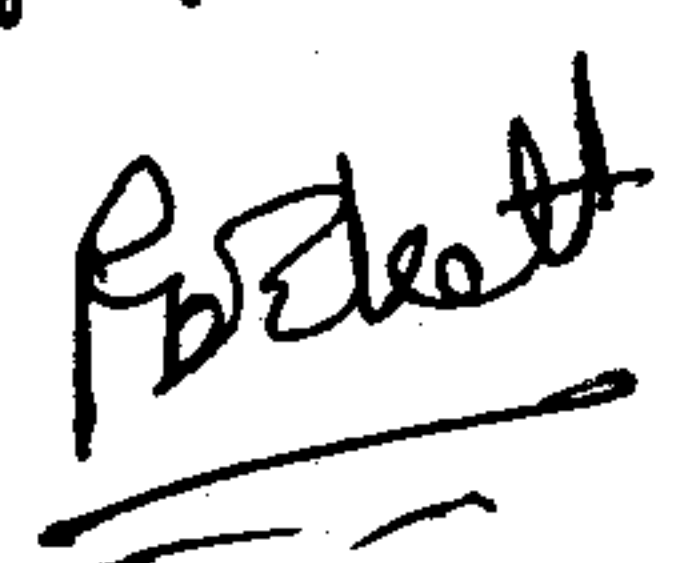
Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017**

Name of the Company: Punjab National Bank.  
V/s.  
Jaihind Infratech Projects Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANIP A GANDHI	ADVOCATE	APPLICANT	
2.	Ravish Bhatt	ADV	Respondent	

**ORDER**

Learned Advocate Mr. Anip Gandhi present for Financial Creditor/Petitioner.  
Learned Advocate Mr. Ravish Bhatt present for Respondent.

Both sides requested for some time as there is likelihood to settle the matter between the parties.

List the matter on 13.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 5th day of December, 2017.